

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 10.02.2020

NOTICE

**Take notice that the following matter will not be taken up on 11.02.2020 in the Court of Chairperson,
The next date of hearing is 14.02.2020.**

S. No.	Case No.	Name of the parties	Council for Appellants	Council for Respondents
1.	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	V.V.V Shastri

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- 1. Notice Board**
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By Order

**-sd/-
Registrar**